Annexure 4

 Name of Corporate Debtor:
 J C T Limited

 Date of Commencement of CIRP:
 25-Oct-24

 List of Creditors as on:
 16-Sep-25

List of unsecured financial creditors (Other than financial creditors belonging to any class of creditors)

red financial creditors (Other than financial creditors belonging to any class of creditors)

(Amount in 3)

		Details of claim received				Details of claim admitted									(Amo		
SI. No.	Name of creditor	Date of receipt	Principal	Interest	Amount claimed	Amount of claim provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of mu contingent claim that	ount of any utual dues, nat may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
1	M/s. Deviya Textiles - Prop Manav Khanna	10-11-2024	20,00,000.00	5,68,230.00	25,68,230.00	20,00,000.00	Unsecured	Nil	Nil	No	0.07%				5,68,230.00	Agreement between the parties for interest rate, Invoice copies raised by CD on FC is required to verify whether amount needs to be setoff. Also ledger balance needs to be cheecked in books of CD.	
2	M/s. Am Kay Fabrics - Prop Mala Khaana	10-11-2024	74,00,000.00	25,49,775.00	99,49,775.00	74,00,000.00	Unsecured	Nil	Nil	No	0.26%				18,56,331.00	Agreement between the parties for interest rate, Ledger balance need to be checked in books of CD.	
3	Asset Reconstruction Company (I) Limited	21-01-2025	56,68,92,019.00	34,25,62,44,065.00	34,82,31,36,084.00	56,68,92,019.00	Unsecured	34,82,31,36,084.00		No	20.08%				34,25,62,44,065.00		
4	M/s. Luxmi Textile Industries - Prop Sanjeev Khanna HUF	31-01-2025	25,00,000.00	6,33,764.00	31,33,764.00	25,00,000.00	Unsecured	Nii	Nii	No	0.09%					Agreement between the parties in not available for interest component, also no interest income is accounted in books of FC. Interest claimed is upto 31.12.2024 which has to be restricted to 25.10.2024. CIRP commencement date. Ledger balance need to be checked in books of CD.	
5	M/s. Shaina Knit through proprietor Shifali Khanna	31-01-2025	50,00,000.00	12,67,534.00	62,67,534.00	50,00,000.00	Unsecured	Nil	Nii	No	0.18%				12,67,534.00	Agreement between the parties for interest rate, Ledger of CD in books of FC is required, Bank confirmation of remittance of loan to CD is required, Ledger balance need to be checked in books of CD. KYC documents of FC is required.	
6	M/s. Shaina Exclusive through proprietor Ms. Shaina Khanna	14-11-2024	50,00,000.00	12,67,534.00	62,67,534.00	50,00,000.00		Nil	Nil	No	0.18%				12,67,534.00	Agreement between the parties for interest rate, Ledger of CD in books of FC is required, Bank confirmation of remittance of loan to CD is required, Ledger balance need to be checked in books of CD. KYC documents of FC is required.	
	Janki Cokes Traders Private Limited	01-02-2025	20,48,655.00	11,14,135.00	31,62,790.00				Nil	No	0.07%				11,14,135.00		
	Elan Projects LLP	06-05-2025	90,00,000.00	13,86,852.00	1,03,86,852.00		Unsecured	Nil	Nil	No	0.32%				13,86,852.00		
9	Punjab National Bankl Total	29-08-2025	59,98,40,674	34,26,50,31,889	26,01,43,905.00 <b>35,12,50,16,468</b>		-			_	21.24%	-	-		26,01,43,905.00 <b>34,52,44,82,350</b>		
	Total		33,36,40,674	34,20,30,31,003	33,12,30,10,400	33,36,40,064	-				21.2476	-	-	- 1	34,32,44,62,330		